

**NATIONAL COMPANY LAW TRIBUNAL,**  
**MUMBAI BENCH**  
**COURT VI**

Item No. 4

**C.P. (IB)/1111(MB)2022**

CORAM:

**SHRI SANJIV DUTT**  
**HON'BLE MEMBER (TECHNICAL)**

**SHRI K. R. SAJI KUMAR**  
**HON'BLE MEMBER (JUDICIAL)**

ORDER SHEET OF HEARING (HYBRID) DATED **27.06.2024**

NAME OF THE PARTIES : **Central Bank Of India Limited**

**Vs**

**Future Corporate Resources Private limited**

**For FC** : Adv. Shradha Patil i/b India Law LLP

**For CD** : Not given

**Section 7 of IBC**

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**ORDER**

**List on 19.07.2024 for further consideration.**

**Sd/-**  
**SANJIV DUTT**  
**MEMBER (TECHNICAL)**

**Sd/-**  
**K. R. SAJI KUMAR**  
**MEMBER (JUDICIAL)**

RV